

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**37. C.P.(IB)-3968(MB)/2019**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

**NAME OF THE PARTIES: - Caryaire Equipments India Pvt Ltd**  
**V/s**  
**Kelvolt India Pvt Ltd**

**Section 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ms. Pooja Deshmukh, Counsel appeared for the Operational Creditor. None appeared for Corporate Debtor. Counsel for the operational Creditor is directed to send notice and intimate the next date of hearing to the Corporate Debtor and file affidavit of service two days before the next date of hearing. List the matter on **02.09.2021**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**